HIGH COURT OF UTTARAKHAND, NAINITAL OFFICE MEMORANDUM

No. 21 Date: 20th March, 2024.

To,

Sri Krishna Chandra, Joint Registrar

<u>Subject:</u> Regarding Selection to the Vacant Post of Registrar (For High Court Cadre).

In continuation of O.M. No. 16 issued on dated 12.03.2024, for filling up 01 (one) vacant post of Registrar (For High Court Cadre), the Suitability Test (Viva-voce) scheduled to be held on 20.03.2024 at 5:00 P.M. **has been postponed**.

The said Viva-voce shall now be conducted **on 21.03.2024 at 05:00 P.M. in the Hall adjacent to the Conference Hall, Management Section, High Court of Uttarakhand, Nainital**.

The aforementioned officer is required to appear for the said Viva-voce on the scheduled date & time at the designated place as above.

By order of Hon'ble the Chief Justice

Sd/-(Ashish Naithani)

Registrar General High Court of Uttarakhand, Nainital.

No. 1623/UHC/Recruitment Cell/I-a-1/2022 Date: 20th March, 2024.

Copy forwarded for information and necessary action to:-

- 1. P.S. to Registrar General.
- 2. Concerned Officer of the Court.
- 3. Librarian, Section Officer (Stationery) & Management Officer of the Court.
- 4. Deputy Registrar (I.T) with directions to upload the aforementioned Office Memorandum on the website of the High Court.
- 5. Guard File/Notice Board.

By Order,

Registrar (Inspection)